

की यथासंभव जल्दी से जल्दी कम करने के लिये सरकार किन्हीं उपायों पर विचार कर रही है ;

(ख) १९५०-५१ में इस लाइन से कितनी आय हुई थी तथा इस पर कितना व्यय हुआ था; तथा

(ग) क्या तीर्थ यात्रा के समय कोई विशेष प्रबन्ध किये जाते हैं, यदि किये जाते हैं, तो वे क्या हैं ?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes. Arrangements are being made to convert 15 parcel vehicles into third class passenger coaches providing therein electric lights; temporary benches and ventilation. This conversion is expected to be completed in 12 months. In addition 113 covered goods wagons are being provided with permanent seats and improved lighting for carrying pilgrims.

(b) The gross income of the Barsi Light Railway in 1950-51 was Rs. 46,91,237 and the gross expenditure was Rs. 42,44,482.

(c) Special trains are run. Covered goods wagons fitted with temporary benches, electric lights and ventilation are utilised for pilgrims during principal Fairs as and when found necessary in addition to coaching stock.

DELHI STATE ASSEMBLY'S RESOLUTION re POWERS RESERVED BY CENTRAL GOVERNMENT

*2352. **Shri K. Subrahmanyam:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attentions have been drawn to the non-official Resolution passed by the Delhi State Assembly to the effect that the powers reserved by the Union Government should be ceded back to the State Government; and

(b) if so, what action is proposed on the same?

The Minister of Home Affairs and States (Dr. Kaffu): (a) and (b). Government have seen Press reports; but

have not received any official intimation on the subject.

ARUPPUKOTTAI TOWN (TELEPHONE CONNECTIONS)

*2353. **Shri M. D. Ramasami:** Will the Minister of Communications be pleased to state:

(a) whether Government are aware that proposals are pending for over two years in regard to the provision of Telephone connections in the houses in Aruppukottai Town; and

(b) if so, when the proposals are likely to be given effect to?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The proposals have been under the consideration of the Department for the last 6 months.

(b) During 1953-54 if the project finally proves to be remunerative.

VIRDHUNAGAR-ARUPPUKOTTAI RAILWAY LINK

*2354. **Shri M. D. Ramasami:** Will the Minister of Railways be pleased to state whether there is any proposal for extending the Railway line from Virdhunagar to Aruppukottai on the Southern Railways?

The Minister of Railways and Transport (Shri L. B. Shastri): The reply is in the negative.

CINEMATOGRAPH FILMS

*2355. **Shri M. L. Agrawal:** Will the Minister of Railways be pleased to state what precautions have been taken or are under contemplation to prevent a recurrence of mishaps as the one that happened on the 11th May, 1951 at Bilaspur Railway Station Platform when nine persons were burnt to death and five injured seriously by cinematograph film suddenly catching fire in a compartment?

The Minister of Railways and Transport (Shri L. B. Shastri): The following steps have been taken:—

(i) A Press Note was issued by the Ministry of Railways drawing attention of the public to sections 59 and 107 of the Indian Railways Act, 1890, prohibiting the carriage of explosives and other dangerous goods by passengers in their compartments.

(ii) Railways have been asked to notify this prohibition in their Time Tables, which they are doing.